

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/17430/2026 ARBA/5/2026	STATE OF ODISHA VS M/S. B. ENGINEERS AND BUILDERS LTD.,KHURDA	SWAYAMBHU MISHRA,A.S.C VS	// SR CIVIL JUDGE (COMMERCIAL COURT) Arbp/0000006/2020
2	D-BLAPL/12579/2026 BLAPL/4290/2026	PRAMOD BIRA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /77 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000060/2025
3	D-BLAPL/12567/2026 BLAPL/4291/2026	SUBRAT BEHERA VS STATE OF ODISHA(VIG.)	BASANTA KUMAR DAS VS	CUTTACK VIGILANCE /6 /2026 SPECIAL JUDGE(VIGILANCE),ANGUL(Andhra Pradesh) GR/0000004/2026
4	D-BLAPL/12609/2026 BLAPL/4292/2026	SIDHARTH NAYAK @ SIDHU VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /21 /2022 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000092/2022
5	D-BLAPL/12617/2026 BLAPL/4293/2026	SACHIN RAJAK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	JONK /97 /2026 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000016/2026
6	D-BLAPL/12624/2026 BLAPL/4294/2026	GYANARANJAN LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /71 /2025 A.D.J.,KENDRAPARA(Kendrapara) ST/0000040/2025
7	D-BLAPL/12625/2026 BLAPL/4295/2026	AKASH SETHI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /5 /2015 A.D.J.,KODALA(Ganjam) ST/0000028/2023
8	D-BLAPL/12627/2026 BLAPL/4296/2026	REKA @ REKKA PATTNAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000139/2025
9	D-BLAPL/11277/2026 BLAPL/4297/2026	KAMPHA @ SUDHAL BHOI VS STATE OF ODISHA	MANISH DHIR VS	BANTALA /442 /2025 A.D.J.,ANGUL(Anugul) CT/0000047/2026
10	D-BLAPL/11947/2026 BLAPL/4298/2026	RAJESH KUMAR SAHU VS STATE OF ODISHA	LAXMAN PRADHAN VS	G.UDAYAGIRI /15 /2026 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000051/2026
11	D-BLAPL/11558/2026 BLAPL/4299/2026	FRANSIS MANDAL VS STATE OF ODISHA	RABINDRA KUMAR PATTANAIAK VS	TUMUDIBANDHA /169 /2024 SPECIAL JUDGE (POCSO), PHULBANI(Kandhamal) Spl/0000086/2024

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12	D-BLAPL/11668/2026 BLAPL/4300/2026	PARBATI PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MADHUPATNA /342 /2025 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) ST/0000084/2026
13	D-BLAPL/11856/2026 BLAPL/4301/2026	SURAJ CHANDRA BISOI VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	BHARATPUR PS /465 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001441/2025
14	D-BLAPL/12471/2026 BLAPL/4302/2026	JAGANNATH MOHARANA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	DHAULI PS /77 /2021 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002832/2021
15	D-BLAPL/5257/2026 BLAPL/4303/2026	ABHAYA RANJAN ROUT VS STATE OF ODISHA	TARINI PANIGRAHI VS	B.SINGHPUR /186 /2025 J.M.F.C.,BORIGUMMA(Koraput) GR/0000450/2025
16	D-BLAPL/12495/2026 BLAPL/4304/2026	DEEPAK BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /49 /2026 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000122/2026
17	D-BLAPL/12575/2026 BLAPL/4305/2026	ROSHAN GIRI VS STATE OF ODISHA	DEVASHIS PANDA VS	JHARSUGUDA /86 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000309/2026
18	D-BLAPL/12648/2026 BLAPL/4306/2026	RAMESH BOIPARI @ BAPARI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /45 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000072/2023
19	D-BLAPL/5161/2026 BLAPL/4307/2026	ISHWAR HARIJAN VS STATE OF ODISHA	TARINI PANIGRAHI VS	KUNDRA /134 /2025 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000008/2026
20	D-BLAPL/12542/2026 BLAPL/4308/2026	MANAS KUMAR DEY VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// A.D.J.,JALESWAR(Baleshwar) Spl/0000013/2026
21	D-BLAPL/9621/2026 BLAPL/4309/2026	MANOJ KUMAR RANDHARI VS STATE OF ODISHA	SURYAKANTA DASH VS	KOSAGUMUDA /249 /2025 SPECIAL JUDGE(POCSO), NABARANGP TR/0000075/2025
22	D-BLAPL/12546/2026 BLAPL/4310/2026	RAJU SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SARANGADA /65 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000122/2026
23	D-BLAPL/12660/2026	KARTIKESWAR DAKUA	JUGALA KISHORE PANDA	PATTAPUR (DIGAPAHANDI) /38 /2025

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	BLAPL/4311/2026	VS STATE OF ODISHA	VS	2ND A.D.J.,BERHAMPUR(Ganjam) Spl/0000004/2025
24	D-BLAPL/12576/2026 BLAPL/4312/2026	HARIMOHAN ADIVASI VS STATE OF ODISHA	RAJ KUMAR ROUT VS	BHUBANESWAR G.R.P.S. /227 /2025 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000754/2025
25	D-BLAPL/12295/2026 BLAPL/4313/2026	SANTOSH BISWAL@ JITU VS STATE OF ODISHA	JULU KHANSAMA VS	BRAJARAJNAGAR /67 /2026 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000272/2026
26	D-BLAPL/12577/2026 BLAPL/4314/2026	BHAGYADHAR NAYAK @ BHAGYABAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CHANDABALI /63 /2022 DISTRICT & SESSIONS JUDGE,BHADRA ST/0000185/2022
27	D-BLAPL/12350/2026 BLAPL/4315/2026	PRAVAKAR SAMANTA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	CHOUDWAR /749 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001243/2025
28	D-BLAPL/12578/2026 BLAPL/4316/2026	BABI @ KULDEEP BANARJEE VS STATE OF ODISHA	BIJAY SWAIN VS	BASELI SAHI PS /118 /2026 J.M.F.C. (II), PURI(Puri) GR/0000427/2026
29	D-BLAPL/12665/2026 BLAPL/4317/2026	SUKUMAR KUDAR @ PODAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /96 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000058/2024
30	D-BLAPL/12667/2026 BLAPL/4318/2026	NIROJ THATOI VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /232 /2020 J.M.F.C,AUL(Kendrapara) GR/0000472/2020
31	D-BLAPL/12411/2026 BLAPL/4319/2026	PRIYANKA @ PRIYANKA N VS STATE OF ODISHA	DUSHMANTA SAHOO VS	// SPECIAL JUDGE,CHATRAPUR(Ganjam) 2(A)CC/0000003/2026
32	D-BLAPL/12669/2026 BLAPL/4320/2026	RUPEESH RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /285 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000092/2025
33	D-BLAPL/12508/2026 BLAPL/4321/2026	GAGAN BISHI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /234 /2025 A.D.J.,BOUDH(Baudh) ST/0000089/2025
34	D-BLAPL/11381/2026 BLAPL/4322/2026	SANJU SINGH VS	MANOJ KUMAR NAYAK VS	OUPADA /141 /2024 A.D.J., NILGIRI(Baleshwar)

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35	D-BLAPL/12531/2026 BLAPL/4323/2026	STATE OF ODISHA NARAYAN MUDULI VS	RAKESH BEHERA VS	ST/0000474/2024 / /0 SPECIAL JUDGE,ANGUL(Anugul)
36	D-BLAPL/11790/2026 BLAPL/4324/2026	STATE OF ODISHA BASANTA GURU VS	BHAGAT SINGH VS	CT/0000021/2026 BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur)
37	D-BLAPL/12681/2026 BLAPL/4325/2026	STATE OF ODISHA AKASH BAG VS	SIDDHARTH GOUTAM DAS VS	TR/0000138/2025 KANTABANJI /96 /2024 A.D.J.,KANTABANJI(Balangir)
38	D-BLAPL/12112/2026 BLAPL/4326/2026	STATE OF ODISHA GOUTAM MAHANTA VS	TUSAR KANTA MAHANTA VS	SC/0000033/2024 HARICHANDANPUR /168 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR
39	D-BLAPL/12631/2026 BLAPL/4327/2026	STATE OF ODISHA TINKU MAHANTA VS	BIJAY KUMAR BEHERA VS	Spl/0000085/2025 Maitri Vihar PS /107 /2025 A.D.J.,BHUBANESWAR(Khordha)
40	D-BLAPL/12823/2026 BLAPL/4328/2026	STATE OF ODISHA RANJIT DIGAL VS	BIJAY KUMAR BEHERA VS	TR/0000139/2025 NCB BHUBANESWAR /8 /2024 3RD A.D.J., BHUBANESWAR(Khordha)
41	D-BLAPL/12633/2026 BLAPL/4329/2026	UNION OF INDIA NIRANJAN PRADHAN VS	PARTHA SARATHI DAS VS	TR/0000521/2024 POLASARA PS /299 /2022 A.D.J.,KODALA(Ganjam)
42	D-BLAPL/12846/2026 BLAPL/4330/2026	STATE OF ODISHA DEBENDRA BISWAL VS	BIKASH KARNA VS	ST/0000096/2022 / /0 SPECIAL JUDGE,ANGUL(Anugul)
43	D-BLAPL/12848/2026 BLAPL/4331/2026	STATE OF ODISHA BHARATI PRADHAN VS	BIBHUTI RANJAN MOHANTY VS	Spl/0000041/2025 VIGILANCE PS (BERHAMPUR) /4 /2026 SPECIAL JUDGE (VIG),BERHAMPUR(Ga
44	D-BLAPL/12634/2026 BLAPL/4332/2026	STATE OF ODISHA(VIG.) MUNA SETHI VS	BIJAY KUMAR BEHERA VS	GR/0000004/2026 Maitri Vihar PS /107 /2025 A.D.J.,BHUBANESWAR(Khordha)
45	D-BLAPL/12639/2026 BLAPL/4333/2026	STATE OF ODISHA ARJUN CHOUHAN VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	TR/0000139/2025 / /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000017/2026

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46	D-BLAPL/12643/2026 BLAPL/4334/2026	MOHANLAL BEHERA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BADMAL /127 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/000023/2026
47	D-BLAPL/12406/2026 BLAPL/4335/2026	SAURI MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /61 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000154/2025
48	D-BLAPL/12644/2026 BLAPL/4336/2026	RATNAKAR BEHERA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	KHURDA MODEL /196 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/000063/2026
49	D-BLAPL/12409/2026 BLAPL/4337/2026	SRIKANT PADHAN VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL TOWN /411 /2025 A.D.J.,ANGUL(Anugul) CT/0000482/2025
50	D-BLAPL/12630/2026 BLAPL/4338/2026	SUBRAT ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000139/2025
51	D-BLAPL/12352/2026 BLAPL/4339/2026	SK SAMIRUDDIN @ TAKLU VS STATE OF ODISHA	GURUPRSAD BEHERA VS	JALESWAR /70 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000004/2025
52	D-BLAPL/12645/2026 BLAPL/4340/2026	GHASI HARIJAN VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /57 /2026 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000090/2026
53	D-BLAPL/12829/2026 BLAPL/4341/2026	SARASWATI MUNDA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BURLA /572 /2025 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000839/2025
54	D-BLAPL/12382/2026 BLAPL/4342/2026	BRAJEN MANDAL VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	/ /0 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) Spl/0000001/2026
55	D-BLAPL/12647/2026 BLAPL/4343/2026	MONALISA BEHERA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	JHARSUGUDA /118 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000009/2026
56	D-BLAPL/12426/2026 BLAPL/4344/2026	SANJAY MADKAMI VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	MATHILI /29 /2026 J.M.F.C.,MATHILI(Malkangiri) GR/0000029/2026
57	D-BLAPL/12685/2026	SIPUN @ KISHAN BARIK	BIRAJA PRASAD NANDA	TALCHER TOWN /213 /2026

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	BLAPL/4345/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2026
58	D-BLAPL/12703/2026 BLAPL/4346/2026	DILIP KUMAR GOUDA @ GAUDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	BALLIGUDA /104 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000085/2025
59	D-BLAPL/12470/2026 BLAPL/4347/2026	KUNA @ BASUDEBA CHHATRIA @ BASUDEB VS STATE OF ODISHA	SISIRA PANIGRAHI VS	BHAWANIPATNA TOWN /430 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000040/2024
60	D-BLAPL/12490/2026 BLAPL/4348/2026	BABUL NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJANAGAR /1301 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0002232/2025
61	D-BLAPL/12689/2026 BLAPL/4349/2026	SILU @ PURNANANDA SAHOON @ SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /213 /2026 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2026
62	D-BLAPL/12850/2026 BLAPL/4350/2026	CHINMAYA SAHOO VS STATE OF ODISHA	RAMDAS ACHARY VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha) CT/0002443/2025
63	D-BLAPL/12651/2026 BLAPL/4351/2026	N. DHANAJNAYA REDDY @ DHANU VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	DHARAKOT PS /383 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001779/2025
64	D-BLAPL/12694/2026 BLAPL/4352/2026	SURESH SINGH VS STATE OF ODISHA	JAYADEBA BEHERA VS	KHAJURIPADA /60 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000084/2026
65	D-CMAPL/20031/2026 CMAPL/63/2026	SASADHAR JENA VS KASINATH JENA	ACHYUTA NANDA ROURAY VS	// () //
66	D-CMP/19742/2026 CMP/767/2026	PRABHASINI PATI VS BISWAJIT PANDA	MANMAYA KUMAR DASH VS	// DISTRICT & SESSIONS JUDGE,BHUBANESWAR Fao/0000131/2023
67	D-CMP/19521/2026 CMP/768/2026	SUSHANTA DAS VS LAXMIMANI BARIK	VIVEKANANDA JENA VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0000944/2016
68	D-CMP/20418/2026 CMP/769/2026	KABIRAJ SWAIN VS	SIDDHANT SARANGI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha)

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69	D-CMP/20148/2026 CMP/770/2026	AKSHAYA KUMAR SINGH SK TAYEB HOSSAIN @ SK TAYAB HOSSAIN VS SK JAHED HOSSAIN	PRASANTA KUMAR SATAPATHY VS	CS/0001101/2016 // DISTRICT & SESSIONS JUDGE,JAGATSI
70	D-CMP/20609/2026 CMP/771/2026	BHABANI PRASAD DASH VS PRADIPTA MOHANTY	UMA CHARAN MISHRA VS	Fao/0000009/2026 // CIVIL JUDGE (JD),BHUBANESWAR(Kho
71	D-CMP/20438/2026 CMP/772/2026	BASANTI KAR VS STATE OF ODISHA	MANAS RANJAN BAUG VS	IA/0000001/2026 // 2ND ADDL.CIVIL JUDGE(S.D.),BALASO
72	D-CMP/20211/2026 CMP/773/2026	BALMIKI SAHOO VS CHITTARANJAN SAHOO	SASWATI SOUMYA SAHU VS	CS/0000177/2013 // DISTRICT & SESSIONS JUDGE,BHADRA
73	D-CONTC/19335/2026 CONTC/2678/2026	PABITRA JENA VS NITESH KUMAR MOHANTY,ZONAL MANAGER, UCO BANK, ZONAL OFFICE, BALASORE	ADV. VS	// () //
74	D-CONTC/46546/2025 CONTC/2679/2026	SHIBA SETHI VS SURABA KUMAR CHAKRABATI,SUB COLLECTOR,BHADRAK	AMITAV TRIPATHY VS	// () //
75	D-CONTC/18875/2026 CONTC/2680/2026	SUDARSAN SAHU VS AJAYA KUMAR PATRA, OES, DISTRICT EDUCATION OFFICER, GANJAM	ADV. VS	// () //
76	D-CONTC/14608/2026 CONTC/2681/2026	NARMADA KUMARI DEVI VS N.S.THIRAMALA NAYAK, COMMNR.-CUM-SECY., S AND ME DEPT.,BHUBANESWAR	SUSHREE SANGITA PASAYAT VS	// () //
77	D-CONTC/14904/2026 CONTC/2682/2026	ASHOK KUMAR DAS VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// () //
78	D-CONTC/17729/2026 CONTC/2683/2026	MANOJ KUMAR SETHY VS USHA PADHEE, I.A.S, BHUBANESWAR	ADV. VS	// () //
79	D-CONTC/18933/2026 CONTC/2684/2026	PRAFULA KUMAR JENA VS RAMESH CHNDRA TARAI,HEADMASTER CUM SECRETARY, JAGABALIA VOCATIONAL HIGH SCHOOL	SRIKAR KUMAR RATH VS	// () //

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80	D-CONTC/17732/2026 CONTC/2685/2026	NABAKISHORE MALIK VS USHA PADHEE, I.A.S	ADV. VS	// 0 //
81	D-CONTC/17737/2026 CONTC/2686/2026	MANORAMA MOHARANA VS DR.N.THIRUMALA NAIK, IAS, BHUBANESWAR	SUBHADUTTA ROUSTRAY VS	// 0 //
82	D-CONTC/17923/2026 CONTC/2687/2026	GOPAL SARDAR VS HEMAKANTA SAY, I.A.S.	PABITRA KUMAR NAYAK VS	// 0 //
83	D-CONTC/18693/2026 CONTC/2688/2026	PRAFULLA KUMAR RATH VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
84	D-CONTC/18695/2026 CONTC/2689/2026	GAYATRI NANDA VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
85	D-CONTC/18700/2026 CONTC/2690/2026	MONALISHA RATH VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/18706/2026 CONTC/2691/2026	MADHAB CHANDRA SAHOO VS JYOTI RANJAN PRADHAN, SUPERINTENDING ENGINEER, MECHANICAL DIVISION, BHUBANESWAR	ADV VS	// 0 //
87	D-CONTC/18940/2026 CONTC/2692/2026	KRUSHNA CHANDRA BEHERA VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
88	D-CONTC/19121/2026 CONTC/2693/2026	RASHMITA SAHOO VS ASWATHY S, I.A.S	ADV. VS	// 0 //
89	D-CONTC/19531/2026 CONTC/2694/2026	BASANTI HEMBRAM VS DR. MRINALINI DARSWAL, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/19794/2026 CONTC/2695/2026	HIMANSHU PATEL VS AMRITAPAL KAUR, SUPERINTENDENT OF POLICE, SUNDARGARH	BHOJARAJ SETH VS	// 0 //
91	D-CONTC/19885/2026	DOLAMANJARI SAHU	ADV.	//

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	CONTC/2696/2026	VS	VS	0
		ASWATHY S, IAS		//
92	D-CONTC/19888/2026	SUBHASRI SAHOO	ADV.	//
	CONTC/2697/2026	VS	VS	0
		ASWATHY S, IAS		//
93	D-CONTC/20216/2026	SUSANTA KUMAR TRIPATHY	PRAFULLA KUMAR MOHAPATRA	//
	CONTC/2698/2026	VS	VS	0
		VISHAL KUMAR DEV, IAS		//
94	D-CONTC/20222/2026	KAILASH CHANDRA BEHERA	ADV.	//
	CONTC/2699/2026	VS	VS	0
		DR.THIRUMALA NAYAK,IAS,COMMISSIONER-CUM-SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION,ODISHA		//
95	D-CONTC/13904/2026	SURESH CHANDRA NAIK	ADV.	//
	CONTC/2700/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
96	D-CONTC/16627/2026	KAPILESWAR MOHAPATRA	ADV.	//
	CONTC/2701/2026	VS	VS	0
		THIRUMALA NAIK N., I.A.S		//
97	D-CONTC/14833/2026	SASIKANTA HOTTA	SUNIL KUMAR PANDA	//
	CONTC/2702/2026	VS	VS	0
		STATE OF ODISHA		//
98	D-CONTC/15098/2026	RAMA CHANDRA MAHUNTA	ADV.	//
	CONTC/2703/2026	VS	VS	0
		JAYADRATHA ACHARYA, O.A.S., TAHASILDAR, TIHIDI, BHADRAK		//
99	D-CONTC/15175/2026	GEETANJALI SAHOO	SOURAV DAS	//
	CONTC/2704/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, I.A.S		//
100	D-CONTC/17405/2026	SARAT CHANDRA SASMAL	ADV.	//
	CONTC/2705/2026	VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S		//
101	D-CONTC/17872/2026	AMARESH DASH	SAROJA KANTA SAMAL	//
	CONTC/2706/2026	VS	VS	0
		ARAVIND AGRAWAL, I.A.S.		//
102	D-CONTC/19147/2026	TAPAS RANJAN GUMANSINGH	ADV.	//
	CONTC/2707/2026	VS	VS	0

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103	D-CONTC/18648/2026 CONTC/2708/2026	ASWATHY.S, I.A.S., BHUBANESWAR SARAT KUMAR RATH VS DIBYASHREE MALLICK, ADDL. TAHASILDAR,BHUBANESWAR	ADV. VS	// // ()
104	D-CONTC/18731/2026 CONTC/2709/2026	AJIT KUMAR NAYAK VS DR. N. THIRUMALA NAIK, I.A.S.	ADV. VS	// // ()
105	D-CONTC/19310/2026 CONTC/2710/2026	UMAKANTA RATH VS EISWARIYA RATNA MOHANTY, C.E.O. CUM SEC., KORAPUR CENTRAL COOP. BANK LTD., KORAPUT	ADV. VS	// // ()
106	D-CONTC/19318/2026 CONTC/2711/2026	JAYASHREE DAS VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
107	D-CONTC/19854/2026 CONTC/2712/2026	SAMBHUNATH SINGH VS JAYANTA JAISINGH, OAS(I)	MANOJ KUMAR PANDA VS	// // ()
108	D-CONTC/19999/2026 CONTC/2713/2026	PANCHANAN DALAI VS SANJEEB KUMAR MISHRA,IAS, PRINCIPAL SECRETARY FINANCE DEPTT.	ADV VS	// // ()
109	D-CONTC/20004/2026 CONTC/2714/2026	SITAKANTA SAHOO VS BHASKAR LENKA, B.E.O, BEGUNIA	ADV. VS	// // ()
110	D-CONTC/18878/2026 CONTC/2715/2026	JYOTSNARANI PRADHAN VS SUSANT KUMAR DASH, DIRECTOR SECONDARY EDUCATION,BHUBANESWAR	ADV. VS	// // ()
111	D-CONTC/15261/2026 CONTC/2716/2026	SULOCHANA SAHOO VS MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR	PRATYUSHA NAIDU VS	// // ()
112	D-CONTC/18026/2026 CONTC/2717/2026	SWAPAN KRISHNA MANDAL VS INDRAMANI NAYAK, I.A.S.	ADV. VS	// // ()
113	D-CONTC/19384/2026 CONTC/2718/2026	PRADIPTA KUMAR SAHOO VS BIJAY KUMAR SETHI,TAHASILDAR,BOLOGARH,KHURDA	SURYANSHI SRIVATAVA VS	// // ()

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114	D-CONTC/19788/2026 CONTC/2719/2026	TUSAR RANJAN SATAPATHY VS DR. MRINALINI DARSWAL, I.A.S.	ADV. VS	// (//
115	D-CONTR/4457/2026 CONTR/8/2026	ARCHANA TARAI VS LUNA MOHANTY, CHAIRMAN, DISTRICT LEGAL SERVICES AUTHORITY, KENDRAPARA	ADV. VS	//0 (//
116	D-CRLA/10973/2026 CRLA/405/2026	AKHAY KUMAR SARAN@BANTU@AKSHAY VS STATE OF ODISHA	ANIRUDHA DAS VS	KOSAGUMUDA /2 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CT/000011/2025
117	D-CRLA/12847/2026 CRLA/406/2026	CHANDRA ROUT VS STATE OF ODISHA	MANGU NANDY VS	RAIGHAR /206 /2023 A.D.J.,UMERKOTE(Nabarangapur) TR/000010/2024
118	D-CRLMC/9926/2026 CRLMC/1471/2026	BIMAL CHANDRA SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /39 /2026 J.M.F.C.,BHUBAN(Dhenkanal) GR/000036/2026
119	D-CRLMC/11097/2026 CRLMC/1472/2026	RANJIT MAHAKUL @ MAHAKUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /232 /2013 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) GR/0000425/2013
120	D-CRLMC/12327/2026 CRLMC/1473/2026	MANJU SINGH VS STATE OF ODISHA	RAJJEET ROY VS	CUTTACK SADAR /428 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000874/2025
121	D-CRLMC/12475/2026 CRLMC/1474/2026	DHARMENDRA SAHOO VS RINA MAHARANA	PRAKASH KUMAR MISHRA VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001661/2022
122	D-CRLMC/11647/2026 CRLMC/1475/2026	AJIT KUMAR SINGH VS STATE OF ODISHA	SOMANATHA PRADHAN VS	GONDIA /480 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000781/2025
123	D-CRLMC/12610/2026 CRLMC/1476/2026	SUBASH DALAI VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	BUGUDA /611 /2024 JMFC, JAGANNATH PRASAD(Ganjam) ICC/0000006/2025
124	D-CRLMC/12144/2026 CRLMC/1477/2026	PRAMOD KUMAR RANA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BOUDH /178 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2025
125	D-CRLMC/12810/2026	K. TITU DAS	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /107 /2013

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	CRLMC/1478/2026	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BERHAM ST/0000123/2025
126	D-CRLMC/12169/2026 CRLMC/1479/2026	KANIJ FATAMA VS STATE OF ODISHA	NILAM SWAIN VS	BHADRAK TOWN /782 /2024 A.D.J.,BHADRAK(Bhadrak) CRMC/0000002/2025
127	D-CRLMC/11144/2026 CRLMC/1480/2026	SK. ABID VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000013/2026
128	D-CRLMC/12783/2026 CRLMC/1481/2026	PRASANNA SAHOO @ PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRABHAKAR SABAT VS	MALKANGIRI /381 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000473/2024
129	D-CRLMC/11395/2026 CRLMC/1482/2026	YASH CHOUDHARY @ CHAUDHARY VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	BINIKA /181 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000067/2025
130	D-CRLMC/12321/2026 CRLMC/1483/2026	SIBAJI RANJAN BEHERA @ PINKU VS STATE OF ODISHA	SIBARANJAN POLAI VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0001617/2020
131	D-CRLMC/12052/2026 CRLMC/1484/2026	BISWAMITRA PRADHAN VS STATE OF ODISHA	BINOD KUMAR BHOI VS	RAJGANGPUR /631 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000004/2026
132	D-CRLMC/12866/2026 CRLMC/1485/2026	PREMRAJ SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	//0 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D 2(B)CC/0000001/2024
133	D-CRLMC/13418/2026 CRLMC/1486/2026	PRAVEER DAS @ BUDUN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	UMERKOTE /212 /2020 A.D.J.,UMERKOTE(Nabarangapur) TR/0000032/2020
134	D-CRLMP/12438/2026 CRLMP/621/2026	SOPHALI RANJAN SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// J.M.F.C.(III),BHUBANESWAR(Khordha) CMC/0000098/2025
135	D-CRLMP/11711/2026 CRLMP/622/2026	MONALISA MISHRA VS STATE OF ODISHA	SARADA DASH VS	MAHILA P.S.(BBSR) /121 /2021 () //
136	D-CRLMP/11908/2026 CRLMP/623/2026	BHASKAR SETHI VS	MANAS RANJAN SATAPATHY VS	//0 ()

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137	D-CRLREV/12682/2026 CRLREV/333/2026	STATE OF ODISHA PRAKASH CHANDRA PATRA VS BAMADEV BISWAL	ANUGRAHA NARAYAN SAMANTRAY VS	// //0 DISTRICT & SESSIONS JUDGE,JAGATSI CRA/0000018/2024
138	D-CRLREV/12486/2026 CRLREV/334/2026	REVENSHAW NAYAK VS PARUMA NAYAK	JITENDRA KUMAR DIGAL VS	//0 A.D.J.,BALLIGUDA(Kandhamal) CRA/0000004/2023
139	D-EXP/19835/2026 EXP/64/2026	BALI MUDULI VS COLLECTOR AND DIST.MAGISTRATE, MALKANGIRI	BIDESH RANJAN BEHERA VS	// () //
140	D-FAO/20186/2026 FAO/514/2026	SUCHITRANANDA DASH VS STATE OF ODISHA	AMIT KUMAR SAA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000407/2014
141	D-FAO/19189/2026 FAO/515/2026	SUVENDU KUMAR MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001565/2017
142	D-FAO/19981/2026 FAO/516/2026	PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002145/2017
143	D-FAO/20070/2026 FAO/517/2026	AUROBINDA MUDULI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000407/2012
144	D-FAO/20076/2026 FAO/518/2026	CHANDAN KUMAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000630/2017
145	D-FAO/20255/2026 FAO/519/2026	SURESH KUMAR MISHRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000033/2017
146	D-FAO/16143/2026 FAO/520/2026	SHIBA PADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000652/2015
147	D-FAO/20254/2026 FAO/521/2026	BRAJENDRA KUMAR BINDHANI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000029/2017

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148	D-FAO/20214/2026 FAO/522/2026	TEJESWAR NAYAK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000027/2017
149	D-FAO/13023/2026 FAO/523/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL , BANIJARA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000879/2017
150	D-FAO/19796/2026 FAO/524/2026	MANAGING COMMITTEE OF SALHEPALI HIGH SCHOOL, SALHEPALI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000375/2017
151	D-LAA/40742/2025 LAA/66/2026	DEPUTY CHIEF ENGINEER(CONSTRUCTION-1),EAST COAST RAILWAY, KHURDA VS JITEN KUMAR MISHRA	BIBHUTI BHUSAN MISHRA(SR. PANEL COUNSEL) VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000314/2022
152	D-MACA/651/2026 MACA/424/2026	ASHOK KUMAR HO VS RAKESH KUMAR SAHOO	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000059/2023
153	D-MACA/14847/2026 MACA/425/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED, VSS MARG, SARDAR VS BIJAY KUMAR SAHU	ABHINAV KURKHAN VS	// A.D.J.,DEOGARH(Debagarh) Mac/0000007/2021
154	D-MACA/52827/2025 MACA/426/2026	PAULINA MINZ VS SANJAY KUMAR GUPTA	ARPIT SARANGI VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000357/2016
155	D-MACA/12725/2026 MACA/427/2026	D.M.,NEW INDIA ASSURANCE COMPANY LTD. VS MAMATA KUMARI BARIK	SOMNATH ROY VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000127/2024
156	D-MACA/19880/2026 MACA/428/2026	NATIONAL INSURANCE COMPANY LTD.,RAJAHMUNDRY BRANCH VS PABITRA BHOKTA	PRAMOD KUMAR TRIPATHY VS	// 1ST M.A.C.T, BOUDH(Baudh) Mac/0000008/2020
157	D-MATA/19393/2026 MATA/162/2026	RAKESH KUMAR JENA VS BINAPANI SAMAL	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000209/2024
158	D-RPFAM/19016/2026 RPFAM/128/2026	IPSITA PANDA VS SUBASIS MISHRA	SADAYA LAXMI PATNAIK VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000190/2025
159	D-RPFAM/19617/2026	PURNA CHANDRA SAHOO	SOUMYA JYOTI BISWAL	//

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	RPFAM/129/2026	VS SUCHARITA SAHOO	VS	JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000056/2025
160	D-RSA/11334/2026 RSA/223/2026	SHYAMSUNDAR PRADHAN VS SECY.-CUM-P.E.O., JOGINDRAPUR GRAM PANCHAYAT, BAUDH	ABHILASH MISHRA VS	// ADDL.SESSION JUDGE CUM SPL.JUDGE RFA/0000001/2024
161	D-RSA/15451/2026 RSA/224/2026	RATNA SINGH VS MADAN MOHAN DHAL @ M.M. DHAL	KODANDA KUMAR BHUYAN VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000081/2025
162	D-RSA/20555/2026 RSA/225/2026	MAHENDRA KUMAR MOHANTY VS SURENDRA KUMAR MOHANTY	SOUMYA MISHRA VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu RFA/0000044/2024
163	D-RSA/18543/2026 RSA/226/2026	SASMITA PRADHAN VS DR. SUSHANTA KUMAR GARNAIK	SANTOSH KUMAR SAMANTARAY VS	// DISTRICT AND SESSIONS JUDGE,ANGU RFA/0000018/2025
164	D-RSA/14854/2026 RSA/227/2026	KAIN NAIK VS KUNA NAIK	SAMAPIKA MISHRA VS	// DISTRICT & SESSIONS JUDGE,KEONJH RFA/0000002/2023
165	D-TRP(C)/19776/2026 TRP(C)/139/2026	PRIYANKA PATI VS KAILASH CHANDRA MOHAPATRA	PRAMOD KUMAR JENA VS	// JUDGE FAMILY COURT, BARIPADA(Ma GMC/0000023/2026
166	D-TRP(C)/19812/2026 TRP(C)/140/2026	SONALI DAS VS RAHUL MOHANTY	AMIT KUMAR NATH VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000043/2026
167	D-TRP(C)/18903/2026 TRP(C)/141/2026	SUBHASH SAO VS NIRUPAMA SAHU	LAXMI SHARMA VS	// JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000049/2022
168	D-TRP(C)/18907/2026 TRP(C)/142/2026	SUBHASH SAO VS NIRUPAMA SAHU	LAXMI SHARMA VS	// JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000014/2024
169	D-TRP(C)/18904/2026 TRP(C)/143/2026	SUBHASH SAO VS NIRUPAMA SAHU	LAXMI SHARMA VS	// JUDGE, FAMILY COURT, BARGARH(Ba CRMC/0000109/2019
170	D-WA/18285/2026 WA/664/2026	STATE OF ODISHA VS	SABITA RANJAN PATTNAIK,A.G.A VS	// ()

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171	D-WA/18304/2026 WA/665/2026	BISWANATH BEHERA STATE OF ODISHA VS SISIR KUMAR MOHAPATRA	DEBARAJ MOHANTY,A.G.A VS	// // 0 //
172	D-WA/18087/2026 WA/666/2026	REGIONAL DIRECTOR/REGIONAL OFFICER, CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR VS PREETI SNIGDHA PRIYADARSINI MEHER	TARANANDA PATTANAYAK VS	// 0 //
173	D-WA/18303/2026 WA/667/2026	STATE OF ODISHA VS GANGADHAR MOHARANA	SABITA RANJAN PATTNAIK,A.G.A VS	// 0 //
174	D-WA/18336/2026 WA/668/2026	REGISTRAR, UTKAL UNIVERSITY, VANIVIHAR, BHUBANESWAR VS SUBHALAXMI PATTNAIK	TARANANDA PATTANAYAK VS	// 0 //
175	D-WA/18327/2026 WA/669/2026	STATE OF ODISHA VS LALBAHADUR SAHOO	SABITA RANJAN PATTNAIK,A.G.A VS	// 0 //
176	D-WP(C)/18382/2026 WP(C)/13992/2026	SANKAR MALLIK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
177	D-WP(C)/18406/2026 WP(C)/13993/2026	KAMAKSHYA PRASADA BARAL VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// 0 //
178	D-WP(C)/19056/2026 WP(C)/13994/2026	BENULATA DEI VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
179	D-WP(C)/19024/2026 WP(C)/13995/2026	KUMBHAKARNA MAHANTA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
180	D-WP(C)/20311/2026 WP(C)/13996/2026	MANOJ DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
181	D-WP(C)/14881/2026 WP(C)/13997/2026	SANTILATA MAHAPATRA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	// 0 //

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182	D-WP(C)/20315/2026 WP(C)/13998/2026	ABHI DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
183	D-WP(C)/20318/2026 WP(C)/13999/2026	ABHAYA DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
184	D-WP(C)/17885/2026 WP(C)/14000/2026	JAGDISH PRASAD MISHRA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
185	D-WP(C)/20157/2026 WP(C)/14001/2026	NISIKANTA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
186	D-WP(C)/19503/2026 WP(C)/14002/2026	NARAYAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
187	D-WP(C)/20454/2026 WP(C)/14003/2026	GOBARDHAN CHOUHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
188	D-WP(C)/20261/2026 WP(C)/14004/2026	DEBENDRA NATH PRADHAN VS UNION OF INDIA	RAJIV KUMAR MAHANTA VS	// 0 //
189	D-WP(C)/20321/2026 WP(C)/14005/2026	HARA DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
190	D-WP(C)/19984/2026 WP(C)/14006/2026	JYOTSNA BINAKAR VS THE COLLECTOR DISTRICT MAGISTRATE, KHURDHA	ATMAJIT MANMITH DAS VS	// 0 //
191	D-WP(C)/20406/2026 WP(C)/14007/2026	SARBESWAR BAGUDAI VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
192	D-WP(C)/20320/2026 WP(C)/14008/2026	MITHUN DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
193	D-WP(C)/20155/2026	DR. SANJAYA NARAYAN OTTA	SAMEER KUMAR DAS	//

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	WP(C)/14009/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/19097/2026 WP(C)/14010/2026	SIDHESWAR PADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
195	D-WP(C)/19881/2026 WP(C)/14011/2026	ARJUNA CHARAN BEHERA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
196	D-WP(C)/19069/2026 WP(C)/14012/2026	AKSHAYA KUMAR BARIK VS STATE OF ODISHA	DR.NIRANJAN SWAIN VS	// 0 //
197	D-WP(C)/20020/2026 WP(C)/14013/2026	FRANCIS MINJ VS COLLECTOR, SUNDARGARH	SARAT CHANDRA MEKAP VS	// 0 //
198	D-WP(C)/19577/2026 WP(C)/14014/2026	MANAGING COMMITTEE, BENUDHAR BIDYAPITHA, MAYURBHANJ VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
199	D-WP(C)/20078/2026 WP(C)/14015/2026	NARAYAN DAS GUPTA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
200	D-WP(C)/18528/2026 WP(C)/14016/2026	PUSPA RANI PRADHAN VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
201	D-WP(C)/20220/2026 WP(C)/14017/2026	HEMALINI NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
202	D-WP(C)/20145/2026 WP(C)/14018/2026	ASHUTOSH BAIGA VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
203	D-WP(C)/20223/2026 WP(C)/14019/2026	SHIBANI ACHARYA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
204	D-WP(C)/20129/2026 WP(C)/14020/2026	MANGULI PATEL VS	SIBA PRASAD PATRA VS	// 0

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205	D-WP(C)/18530/2026 WP(C)/14021/2026	MAHANADI COALFIELDS LTD., SAMBALPUR SASHI BHUSAN NAIK VS STATE OF ODISHA	SANDHYARANI PANI VS	// // ()
206	D-WP(C)/20229/2026 WP(C)/14022/2026	KABITA NAIK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// () //
207	D-WP(C)/20183/2026 WP(C)/14023/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //
208	D-WP(C)/18729/2026 WP(C)/14024/2026	PRITIRANJAN DAS VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //
209	D-WP(C)/20132/2026 WP(C)/14025/2026	JALASAE NAIK VS MAHANADI COALFIELDS LTD, SAMBALPUR	SIBA PRASAD PATRA VS	// () //
210	D-WP(C)/20296/2026 WP(C)/14026/2026	KANHU CHARAN DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// () //
211	D-WP(C)/20185/2026 WP(C)/14027/2026	DURGA PRASAD MOHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// () //
212	D-WP(C)/20146/2026 WP(C)/14028/2026	CHINMAYA KUMAR BAIGA VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// () //
213	D-WP(C)/19473/2026 WP(C)/14029/2026	BIJOY KISHORE MOHANTY VS THE COMMISSIONER OF STATE TAX AND GST, CUTTACK	SIDHARTH SHANKAR PADHY VS	// () //
214	D-WP(C)/20306/2026 WP(C)/14030/2026	SAMSAN DIGAL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// () //
215	D-WP(C)/18874/2026 WP(C)/14031/2026	PAWAN KUMAR SINGH VS COMMISSIONER CUM CHAIRMAN STA , CUTTACK	PARTHA SARATHI DAS VS	// () //

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216	D-WP(C)/20192/2026 WP(C)/14032/2026	LALIT MOHAN BHOSAGAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
217	D-WP(C)/20193/2026 WP(C)/14033/2026	NISHAKAR KHUNTIA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
218	D-WP(C)/20190/2026 WP(C)/14034/2026	GOBARDHAN DASH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
219	D-WP(C)/7995/2026 WP(C)/14035/2026	SUDAM PANIGRAHY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
220	D-WP(C)/20194/2026 WP(C)/14036/2026	BIRANCHI KALSAI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
221	D-WP(C)/20191/2026 WP(C)/14037/2026	SAROJINI BISWAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
222	D-WP(C)/20138/2026 WP(C)/14038/2026	HANU BAG VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
223	D-WP(C)/20213/2026 WP(C)/14039/2026	SARBESWAR MALL VS STATE OF ODISHA	DEBARANJAN RAY VS	// 0 //
224	D-WP(C)/16047/2026 WP(C)/14040/2026	BIKRAM SAMAL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
225	D-WP(C)/16390/2026 WP(C)/14041/2026	NETRANANDA SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
226	D-WP(C)/18225/2026 WP(C)/14042/2026	JITENDRA KUMAR PRUSTI VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
227	D-WP(C)/18909/2026	SURDAS BAG	ASHIS KUMAR MISHRA	//

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	WP(C)/14043/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/20567/2026 WP(C)/14044/2026	RASMITA CHHATRIA VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
229	D-WP(C)/20066/2026 WP(C)/14045/2026	PABITRA CHANDRA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
230	D-WP(C)/18910/2026 WP(C)/14046/2026	PRIYANKA BAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
231	D-WP(C)/20096/2026 WP(C)/14047/2026	RAJENDRA MOHARANA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
232	D-WP(C)/18968/2026 WP(C)/14048/2026	ABHAYA KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
233	D-WP(C)/20251/2026 WP(C)/14049/2026	DEVI NIVEDITA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
234	D-WP(C)/19490/2026 WP(C)/14050/2026	TAMRA BHOI VS STATE OF ODISHA	MANAS ANKIT BOHIDAR VS	// 0 //
235	D-WP(C)/20569/2026 WP(C)/14051/2026	SUNIL KUMAR RAY VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
236	D-WP(C)/19745/2026 WP(C)/14052/2026	BIMAL KISHORE MOHAPATRA VS STATE OF ODISHA	ABHIJET PATNAIK VS	// 0 //
237	D-WP(C)/20451/2026 WP(C)/14053/2026	ANIL MOHANTY VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
238	D-WP(C)/20012/2026 WP(C)/14054/2026	FRANCIS MINJ VS	SARAT CHANDRA MEKAP VS	// 0

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239	D-WP(C)/19498/2026 WP(C)/14055/2026	COLLECTOR, SUNDARGARH BISHNU BHOI VS STATE OF ODISHA	PRAYAS MOHANTY VS	// // 0 //
240	D-WP(C)/18928/2026 WP(C)/14056/2026	GIRINDRANATH SAHU VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
241	D-WP(C)/20018/2026 WP(C)/14057/2026	FRANCIS MINJ VS COLLECTOR, SUNDARGARH	SARAT CHANDRA MEKAP VS	// 0 //
242	D-WP(C)/19831/2026 WP(C)/14058/2026	BHABESH BAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
243	D-WP(C)/20098/2026 WP(C)/14059/2026	M/S.HANUMAN ENTERPRISES, CUTTACK VS UNION OF INDIA	DILLIP KUMAR SAHOO VS	// 0 //
244	D-WP(C)/19879/2026 WP(C)/14060/2026	MD. ANWARUL BARI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
245	D-WP(C)/20134/2026 WP(C)/14061/2026	CHINTAMANI MAHANANDIA VS MAHANADI COALFIELDS LTD, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
246	D-WP(C)/7902/2026 WP(C)/14062/2026	THE BRANCH MANAGER, M/S UNITED INDIA INSURANCE COMPANY LTD, H.A.L, TONKIA, BHOJKHORA VS GHENU BALIA	PRANJAY KUMAR MOHANTY VS	// 0 //
247	D-WP(C)/20144/2026 WP(C)/14063/2026	NIMAIN CHARAN MEHER@NIMAI MEHER VS MAHANADI COALFIELD LTD.,SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
248	D-WP(C)/20063/2026 WP(C)/14064/2026	SUCHETA MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
249	D-WP(C)/19472/2026 WP(C)/14065/2026	SURESH CHANDRA ROUT VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //

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250	D-WP(C)/19800/2026 WP(C)/14066/2026	NIRANJAN JENA VS UNION OF INDIA	RAJAT KUMAR PANDA VS	// 0 //
251	D-WP(C)/20156/2026 WP(C)/14067/2026	JAYASHREE BISWAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
252	D-WP(C)/19106/2026 WP(C)/14068/2026	UMAKANTA PANI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
253	D-WP(C)/19474/2026 WP(C)/14069/2026	DIPTIMAYI PANDA VS DISTRICT JUDGE CUM CHAIRMAN, DISTRICT LEGAL SERVICES AUTHORITY, KHORDHA	ANUP UDAYA SENAPATI VS	// 0 //
254	D-WP(C)/20178/2026 WP(C)/14070/2026	GURU CHARAN SETHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
255	D-WP(C)/20180/2026 WP(C)/14071/2026	PRADIP KUMAR ADAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
256	D-WP(C)/19840/2026 WP(C)/14072/2026	UNION OF INDIA VS PRAMOD KUMAR ADHIKARI	SUDHIR KUMAR PATRA, S.C VS	// 0 //
257	D-WP(C)/19487/2026 WP(C)/14073/2026	RAJENDRA KUMAR PANDA VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
258	D-WP(C)/18466/2026 WP(C)/14074/2026	SHAKTIPADA PARIDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
259	D-WP(C)/19388/2026 WP(C)/14075/2026	MANAS RANJAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
260	D-WP(C)/19615/2026 WP(C)/14076/2026	BIJOY KISHORE MOHANTY VS THE COMMISSIONER OF STATE TAX AND GST, CUTTACK	SIDHARTH SHANKAR PADHY VS	// 0 //
261	D-WP(C)/19488/2026	M/S K.K.ENTERPRISES, SAMBALPUR	ARUN KUMAR BUDHIA	//

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	WP(C)/14077/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/19386/2026 WP(C)/14078/2026	DURGA PRASAD NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
263	D-WP(C)/18743/2026 WP(C)/14079/2026	DAS KIRSANI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
264	D-WP(C)/19665/2026 WP(C)/14080/2026	NITYANANDA PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
265	D-WP(C)/20142/2026 WP(C)/14081/2026	KHAGESWAR NAIK VS MAHANADI COALFIELDS LTD.,SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
266	D-WP(C)/18924/2026 WP(C)/14082/2026	BENUDHAR PRADHAN VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
267	D-WP(C)/18337/2026 WP(C)/14083/2026	ASHOK KUMAR SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
268	D-WP(C)/17316/2026 WP(C)/14084/2026	SUKANTA KUMAR TRIPATHY VS GENERAL MANAGER, R.B.I.CENTRAL OFFICE, MUMBAI	TUKUNA KUMAR MISHRA VS	// 0 //
269	D-WP(C)/18514/2026 WP(C)/14085/2026	HARI SHANKAR AGARWAL VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
270	D-WP(C)/20568/2026 WP(C)/14086/2026	BASUDEV BALA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
271	D-WP(C)/20187/2026 WP(C)/14087/2026	DEBASIS DAS PATTNAİK VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
272	D-WP(C)/18663/2026 WP(C)/14088/2026	M/S KONARK PAN MASALA VS	KAJAL SAHOO VS	// 0

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273	D-WP(C)/20349/2026 WP(C)/14089/2026	STATE TAX OFFICER, BALANGIR CIRCLE GOLDEN INSURANCE SERVICE LTD.,SWASTIK VIHAR, HARYANA VS ADDITIONAL TAHASILDAR, CHATRAPUR, GANJAM	SOUMYA JYOTI BISWAL VS	// // ()
274	D-WP(C)/19505/2026 WP(C)/14090/2026	CHAKRADHAR PRUSTY VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	// // ()
275	D-WP(C)/19635/2026 WP(C)/14091/2026	KABITA PANDA VS STATE OF ODISHA	ANAND PRAKASH DAS VS	// // ()
276	D-WP(C)/19755/2026 WP(C)/14092/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// // ()
277	D-WP(C)/20391/2026 WP(C)/14093/2026	JOGENDRA SINGH PATRA VS STATE OF ODISHA	AMARESH TRIPATHY VS	// // ()
278	D-WP(C)/20394/2026 WP(C)/14094/2026	JOGENDRA SINGH PATRA VS STATE OF ODISHA	AMARESH TRIPATHY VS	// // ()
279	D-WP(C)/19758/2026 WP(C)/14095/2026	SURENDRA NATH SOREN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// // ()
280	D-WP(C)/18156/2026 WP(C)/14096/2026	ZULFIQAR ALI KHAN VS RAJDAR ALI KHAN	AMIT PRASAD BOSE VS	// // ()
281	D-WP(C)/20532/2026 WP(C)/14097/2026	ROJALINI LENKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()
282	D-WP(C)/19873/2026 WP(C)/14098/2026	ASHOK KUMAR BISHOYI VS STATE OF ODISHA	AMARESH TRIPATHY VS	// // ()
283	D-WP(C)/20602/2026 WP(C)/14099/2026	UMESH CHANDRA SAHOO VS STATE OF ODISHA	AGASTI KANUNGO VS	// // ()

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284	D-WP(C)/18637/2026 WP(C)/14100/2026	SRIBATSHA PANDA VS REGISTRAR, DEBT RECOVERY TRIBUNAL, CUTTACK	KABIRAJ PRADHAN VS	// 0 //
285	D-WP(C)/17565/2026 WP(C)/14101/2026	DR.RATNAKAR MISHRA VS THE REGISTRAR, NIST UNIVERSITY, BERHAMPUR	SANTOSH KUMAR NANDA VS	// 0 //
286	D-WP(C)/20368/2026 WP(C)/14102/2026	SASMITA ROUT VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
287	D-WP(C)/20158/2026 WP(C)/14103/2026	NARAYAN MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
288	D-WP(C)/20584/2026 WP(C)/14104/2026	ARJENDU KUMAR BISWAL VS UNION OF INDIA	SUKANTA KUMAR MISHRA VS	// 0 //
289	D-WP(C)/20316/2026 WP(C)/14105/2026	RAGHUNATH SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
290	D-WP(C)/18653/2026 WP(C)/14106/2026	SUPRIYA ROY VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
291	D-WP(C)/17883/2026 WP(C)/14107/2026	MINA KETAN PASAYAT VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
292	D-WP(C)/19813/2026 WP(C)/14108/2026	RAMESH HARICHANDAN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
293	D-WP(C)/20408/2026 WP(C)/14109/2026	MEENA PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
294	D-WP(C)/20518/2026 WP(C)/14110/2026	BISWAJIT BISWAL VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// 0 //
295	D-WP(C)/20385/2026	JOGENDRA SINGH PATRA	AMARESH TRIPATHY	//

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	WP(C)/14111/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/19821/2026 WP(C)/14112/2026	BIJAYA KUMAR BAYEE VS BANDANA BIJAYA BAYEE	KSHIROD KUMAR ROUT VS	// 0 //
297	D-WP(C)/18324/2026 WP(C)/14113/2026	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
298	D-WP(C)/20410/2026 WP(C)/14114/2026	M.JAMUNA @ JAMUNA NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
299	D-WP(C)/20100/2026 WP(C)/14115/2026	NIHAR RANJAN ROUSTRAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
300	D-WP(C)/20270/2026 WP(C)/14116/2026	PANCHU BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
301	D-WP(C)/20388/2026 WP(C)/14117/2026	JOGENDRA SINGH PATRA VS STATE OF ODISHA	AMARESH TRIPATHY VS	// 0 //
302	D-WP(C)/20184/2026 WP(C)/14118/2026	SUJNANA SANYASI VS THE SUPERINTENDENT CGST AND CENTRAL EXCISE, BALANGIR RANGE, BALANGIR	ABHISHEK SAHOO VS	// 0 //
303	D-WP(C)/18331/2026 WP(C)/14119/2026	SADANANDA MOHANTA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
304	D-WP(C)/20188/2026 WP(C)/14120/2026	MUNENDRA KUMAR SAHOO VS STATE OF ODISHA	AMIT PATTNAİK VS	// 0 //
305	D-WP(C)/18448/2026 WP(C)/14121/2026	SUDHIR KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
306	D-WP(C)/18636/2026 WP(C)/14122/2026	RATIRAM RANA VS	NIRANJAN NAYAK VS	// 0

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307	D-WP(C)/20235/2026 WP(C)/14123/2026	STATE OF ODISHA M/S.SAGAR AGARWAL @ CO., ROURKELA VS	SURYA PRATAP DEO VS	// // 0
308	D-WP(C)/20460/2026 WP(C)/14124/2026	STATE OF ODISHA SAROJINI RATH VS	HRUDANANDA MOHAPATRA VS	// // 0
309	D-WP(C)/20588/2026 WP(C)/14125/2026	STATE OF ODISHA BIMAL KUMAR SAHU VS	SITIKANT MISHRA VS	// // 0
310	D-WP(C)/20579/2026 WP(C)/14126/2026	STATE OF ODISHA MINATI SAHOO VS	KABIRAJ PRADHAN VS	// // 0
311	D-WP(C)/19526/2026 WP(C)/14127/2026	STATE OF ODISHA BALARAM SAMAL VS	RANJIT SAMAL VS	// // 0
312	D-WP(C)/20082/2026 WP(C)/14128/2026	STATE OF ODISHA M/S.KALINGA ELECTRICAL CORPORATION, BALESWAR VS	ANSHUMAN DAS VS	// // 0
313	D-WP(C)/18001/2026 WP(C)/14129/2026	STATE OF ODISHA BPN INFRASTRUCTURE PVT LTD, KHURDA VS	SOUBHAGYA SWAIN VS	// // 0
314	D-WP(C)/19539/2026 WP(C)/14130/2026	STATE OF ODISHA GOPAL CHANDRA MUDULI VS	RANJIT SAMAL VS	// // 0
315	D-WP(C)/19703/2026 WP(C)/14131/2026	STATE OF ODISHA ABANTI LATA MISHRA VS	TUSHAR KANTA NAYAK VS	// // 0
316	D-WP(C)/18319/2026 WP(C)/14132/2026	STATE OF ODISHA SANKAR SOLANKI VS	SUBRATA MISHRA VS	// // 0
317	D-WP(C)/19054/2026 WP(C)/14133/2026	CHAIRMAN CUM APPELLATE AUTHORITY, ODISHA MINING CORPORATION LTD.,BHUBANESWAR PRATIK NAG VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// // 0 //

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318	D-WP(C)/19956/2026 WP(C)/14134/2026	SHIRDI SAI LOGISTICS, TOLARPASI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
319	D-WP(C)/19543/2026 WP(C)/14135/2026	LAXMAN CHANDRA SUTAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
320	D-WP(C)/20459/2026 WP(C)/14136/2026	MANAS RANJAN TRIPATHY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
321	D-WP(C)/20035/2026 WP(C)/14137/2026	NISHAKANTA PAUL VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
322	D-WP(C)/19636/2026 WP(C)/14138/2026	GOURAB KUMAR SENAPATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
323	D-WP(C)/18594/2026 WP(C)/14139/2026	MANORANJAN SETHI VS STATE OF ODISHA	KABERI MOHANTY VS	// 0 //
324	D-WP(C)/20352/2026 WP(C)/14140/2026	GOLDEN INSURANCE SERVICES LTD, HARYANA VS ADDITIONAL TEHSILDAR, CHATRAPUR, GANJAM	SOUMYA JYOTI BISWAL VS	// 0 //
325	D-WP(C)/20577/2026 WP(C)/14141/2026	M/S.SHIVAJYOTI CONPRO PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	ASIT KUMAR DASH VS	// 0 //
326	D-WP(C)/20533/2026 WP(C)/14142/2026	PRAMOD RANJAN SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
327	D-WP(C)/20464/2026 WP(C)/14143/2026	BAIKUNTHANATH UTTARA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
328	D-WP(C)/20482/2026 WP(C)/14144/2026	M/S MAHALAXMI AUSADHALAYA VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	// 0 //
329	D-WP(C)/18631/2026	MADHUSUDAN PANDEY	NIRANJAN NAYAK	//

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	WP(C)/14145/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/20502/2026 WP(C)/14146/2026	M/S MAA TARINI MEDICINE STORE VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	// 0 //
331	D-WP(C)/20574/2026 WP(C)/14147/2026	DUMAL PARISHAD ODISHA SAHARANCHAL, BOLANGIR VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
332	D-WP(C)/18632/2026 WP(C)/14148/2026	JAYARAM JENA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
333	D-WP(C)/19223/2026 WP(C)/14149/2026	DHEERAJ KUMAR BHATRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
334	D-WP(C)/18633/2026 WP(C)/14150/2026	KRUSHNA CHANDRA PRUSTY VS ADDITIONAL COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK-1	SOMANATH NANDA VS	// 0 //
335	D-WP(C)/19352/2026 WP(C)/14151/2026	JOGENDRA SINGH PATRA VS STATE OF ODISHA	AMARESH TRIPATHY VS	// 0 //
336	D-WP(C)/20405/2026 WP(C)/14152/2026	SURYAKANTA PATRA VS THE COMMISSONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
337	D-WP(C)/20344/2026 WP(C)/14153/2026	NILAN BARJO VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// 0 //
338	D-WP(C)/18678/2026 WP(C)/14154/2026	SARAT CHANDRA SUNDARAY VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
339	D-WP(C)/18887/2026 WP(C)/14155/2026	DIBYA RANJAN PRASAD NANDA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
340	D-WP(C)/18996/2026 WP(C)/14156/2026	PRATIKSHYA BEHERA VS	RABI NARAYAN BEHERA VS	// 0

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341	D-WP(C)/20501/2026 WP(C)/14157/2026	STATE OF ODISHA M/S BHABANI SECURITY AGENCIES BHADRAK VS	CHITTA RANJAN PATNAIK VS	// // ()
342	D-WP(C)/18339/2026 WP(C)/14158/2026	STATE OF ODISHA NARAYAN MEHER VS	SWAPNA KUMAR OJHA VS	// // ()
343	D-WP(C)/20121/2026 WP(C)/14159/2026	STATE OF ODISHA M/S. PROFESSIONAL ACADEMY OF COMPUTER EDUCATION, BALASORE VS	PRAKASH KUMAR JENA VS	// // ()
344	D-WP(C)/20123/2026 WP(C)/14160/2026	DEPUTY COMMISSIONER OF CGST AND CENTRAL EXCISE, BALASORE DIVISION, BALASORE M/S. PROFESSIONAL ACADEMY OF COMPUTER EDUCATION, BALASORE VS	PRAKASH KUMAR JENA VS	// // ()
345	D-WP(C)/14919/2026 WP(C)/14161/2026	DEPUTY COMMISSIONER OF CGST AND CENTRAL EXCISE, BALASORE DIVISION, BALASORE SABITA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // ()
346	D-WP(C)/18656/2026 WP(C)/14162/2026	STATE OF ODISHA JAGANNATH SAHOO VS	SANDHYARANI PANI VS	// // ()
347	D-ABLAPL/11310/2026 ABLAPL/5028/2026	STATE OF ODISHA BICHITRA NANDA ROUL VS	SANTOSH SAHOO VS	// // TANGI /150 /2024 ()
348	D-ABLAPL/12786/2026 ABLAPL/5029/2026	STATE OF ODISHA TUTU SAHU VS	SUJIT KUMAR PATNAIK VS	// // GOSANINUAGAM /146 /2026 ()
349	D-ABLAPL/12615/2026 ABLAPL/5030/2026	STATE OF ODISHA MAHAMMAD RABANI @ SK. RABANI @ MD. RABANI VS	SAROJ KUMAR PADHY VS	// // ANANDAPUR /93 /2025 ()
350	D-ABLAPL/11422/2026 ABLAPL/5031/2026	STATE OF ODISHA MITHUN BAL @ RAMESH CHANDRA BAL VS	KABIRAJ PRADHAN VS	// // CHANDABALI /76 /2026 ()
351	D-ABLAPL/12796/2026 ABLAPL/5032/2026	STATE OF ODISHA AJAYA DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	// // //0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000018/2026

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352	D-ABLAPL/11586/2026 ABLAPL/5033/2026	NAKULA BEHERA @ PRADHAN VS STATE OF ODISHA	PRAHALLAD SAHU VS	//0 J.M.F.C.,G.UDAYAGIRI(Kandhamal) ICC/0000012/2021
353	D-ABLAPL/12835/2026 ABLAPL/5034/2026	SUMANTA KUMAR GANDHI VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	RAIBANIA /42 /2026 (//
354	D-ABLAPL/12031/2026 ABLAPL/5035/2026	ARNAPURNA HARICHANDAN VS STATE OF ODISHA	ADISHA MOHANTY VS	MAHILA P.S.(BBSR) /134 /2026 (//
355	D-ABLAPL/12836/2026 ABLAPL/5036/2026	PRADEEP KUMAR GHOSH VS STATE OF ODISHA	BIPRAB KUMAR DAS VS	RAIBANIA /42 /2026 (//
356	D-ABLAPL/12618/2026 ABLAPL/5037/2026	SAMANTA KALYAN KUMAR RANSINGH VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	KRUSHNA PRASAD /125 /2026 (//
357	D-ABLAPL/12655/2026 ABLAPL/5038/2026	KALANDI CHARAN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 (//
358	D-ABLAPL/11621/2026 ABLAPL/5039/2026	PRADIP KUMAR MAHAKULA VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /449 /2025 (//
359	D-ABLAPL/12759/2026 ABLAPL/5040/2026	SHANKUTALA SHIAL @ SANKUTALA SHIAL VS STATE OF ODISHA	AYESHKANTA TRIPATHY VS	ANANTPUR /82 /2026 (//
360	D-ABLAPL/11813/2026 ABLAPL/5041/2026	SANJAYANANDA @ SANJAY BEHERA@ LUCKY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	ANGUL TOWN /91 /2026 (//
361	D-ABLAPL/11836/2026 ABLAPL/5042/2026	GOPINATH MAHARANA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BAGHAMARI /90 /2026 (//
362	D-ABLAPL/12787/2026 ABLAPL/5043/2026	CHANDAN BARAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /426 /2025 (//
363	D-ABLAPL/12027/2026	AMITA MALIK @ MAMA	DIPTENDU SUNDAR RAY	BALASORE TOWN /353 /2025

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	ABLAPL/5044/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/12103/2026 ABLAPL/5045/2026	RANJITA DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
365	D-ABLAPL/12827/2026 ABLAPL/5046/2026	PRATIK DAS VS STATE OF ODISHA	DEBASIS SAHOO VS	CHAULIAGANJA /200 /2026 () //
366	D-ABLAPL/12845/2026 ABLAPL/5047/2026	SUBRAT SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BANARAPAL /239 /2026 () //
367	D-ABLAPL/12832/2026 ABLAPL/5048/2026	AMAR PRADHAN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	DELANGA /120 /2026 () //
368	D-ABLAPL/12104/2026 ABLAPL/5049/2026	MAHESWAR BHOLA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
369	D-ABLAPL/12849/2026 ABLAPL/5050/2026	PRAMOD DAS @ PRAMOD DASGUPTA VS STATE OF ODISHA	SWETAPADMA ROUT VS	ERASAMA /145 /2026 () //
370	D-ABLAPL/12532/2026 ABLAPL/5051/2026	BARSARANI MAHANTI VS STATE OF ODISHA	AMIT KUMAR SAA VS	BOLANGIR SADAR /94 /2026 () //
371	D-ABLAPL/12856/2026 ABLAPL/5052/2026	DILLIP KUMAR ROUT @ BADAPUCHHUKA ROUT VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	BASTA /155 /2026 () //
372	D-ABLAPL/12857/2026 ABLAPL/5053/2026	ASHISH KUMAR DUTTA @ ASHISH DUTTA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	BHOGRAI /97 /2026 () //
373	D-ABLAPL/12547/2026 ABLAPL/5054/2026	DR. MAHALINGAM VENKATESHAN VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	KHANDAGIRI P.S. /319 /2026 () //
374	D-ABLAPL/12872/2026 ABLAPL/5055/2026	LOCHANA ROUT VS	PRAKASH CHANDRA DASH VS	MARSHAGHAI /159 /2026 ()

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375	D-ABLAPL/10667/2026 ABLAPL/5056/2026	STATE OF ODISHA INFORMANT VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// PURI TOWN /221 /2026 () //
376	D-ABLAPL/11570/2026 ABLAPL/5057/2026	BIBEKANANDA NAYAK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	HINDOL /18 /2014 () //
377	D-ABLAPL/12100/2026 ABLAPL/5058/2026	SOUMYA RANJAN MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
378	D-ABLAPL/12386/2026 ABLAPL/5059/2026	HARIBANDHU NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// NAYAGARH SADAR /261 /2024 () //
379	D-ABLAPL/12881/2026 ABLAPL/5060/2026	KABITA MALIK VS STATE OF ODISHA	JAGADIP SAHOO VS	// TIHIDI /153 /2021 () //
380	D-ABLAPL/12860/2026 ABLAPL/5061/2026	ANIRUDHA MADHUKAR KAPALEY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// CAPITAL P.S. /143 /2026 () //
381	D-ABLAPL/12882/2026 ABLAPL/5062/2026	FARUK KHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /358 /2026 () //
382	D-ABLAPL/12868/2026 ABLAPL/5063/2026	ARUN KUMAR SAMAL @ ARUNA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// PARADEEP MODEL /2 /2026 () //
383	D-ABLAPL/12884/2026 ABLAPL/5064/2026	PINKU RANJAN SWAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// KUJANGA /535 /2024 () //
384	D-ABLAPL/12628/2026 ABLAPL/5065/2026	MAHAMMAD RABANI @ SK. RABANI @ MD. RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// TELKOI /161 /2025 () //
385	D-ABLAPL/12621/2026 ABLAPL/5066/2026	MAHAMMAD RABANI @ SK. RABANI @ MD. RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// PATNA /127 /2025 () //

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386	D-ABLAPL/12826/2026 ABLAPL/5067/2026	ROHIT KU. AGRAWAL VS STATE OF ODISHA	MAHADEV SAHU VS	SAINTALA /114 /2026 () //
387	D-ABLAPL/12638/2026 ABLAPL/5068/2026	PUNYA PRASUN MOHANTY VS STATE OF ODISHA	AVIRAM PATRA VS	INFOCITY PS /301 /2026 () //
388	D-ABLAPL/12640/2026 ABLAPL/5069/2026	SONU @ SANTOSH DAS VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SAHID NAGAR P.S. /122 /2026 () //
389	D-ABLAPL/12876/2026 ABLAPL/5070/2026	AMAR SINGH @ AMAR PAL SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /103 /2026 () //
390	D-ABLAPL/12886/2026 ABLAPL/5071/2026	SATYAJIT BEHURIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
391	D-ABLAPL/12877/2026 ABLAPL/5072/2026	SAMIRA MALLIK @ TANMAYA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /412 /2025 () //
392	D-ABLAPL/12889/2026 ABLAPL/5073/2026	AMAN SINGH @ AMAN PREET SINGH VS STATE OF ODISHA	AMLAN MOHANTY VS	BARBIL /173 /2026 () //
393	D-ABLAPL/12892/2026 ABLAPL/5074/2026	B. DALASHU @ DILESU PATRA VS STATE OF ODISHA	SIBARANJAN POLAI VS	CHATRAPUR /399 /2025 () //
394	D-ABLAPL/12878/2026 ABLAPL/5075/2026	SASMITA SATPATHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /326 /2021 () //
395	D-ABLAPL/12460/2026 ABLAPL/5076/2026	X VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /61 /2026 () //
396	D-ABLAPL/11941/2026 ABLAPL/5077/2026	SUSANT KUMAR JENA VS STATE OF ODISHA	PRONOY MOHANTY VS	KHARABEL NAGAR P.S. /226 /2026 () //
397	D-ABLAPL/12885/2026	DEEPAK KUMAR MAJHI	HEMANTA KUMAR RATSINGH	RAIRANGPUR TOWN /110 /2026

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	ABLAPL/5078/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/12898/2026 ABLAPL/5079/2026	GANESH MAHALIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /240 /2026 () //
399	D-ABLAPL/12899/2026 ABLAPL/5080/2026	SUMANTA KUMAR SAHOO VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 () //
400	D-ABLAPL/13020/2026 ABLAPL/5081/2026	N.ADITYA KUMAR CHOUDHURY VS STATE OF ODISHA	BIBHUTI RANJAN SWAIN VS	/ /0 () //
401	D-ABLAPL/13030/2026 ABLAPL/5082/2026	KANJAR MUNA @ KANJAR MUNNA @ KANJARKANT MUNNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /70 /2026 () //
402	D-ABLAPL/12900/2026 ABLAPL/5083/2026	MANMATH KABI VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BASTA /217 /2026 () //
403	D-ABLAPL/12921/2026 ABLAPL/5084/2026	SESA PADHAN @ SESA PRADHAN VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /176 /2024 () //
404	D-ABLAPL/12997/2026 ABLAPL/5085/2026	JULU BHJABALA@ BISWARANJANA BHUJABAL VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /78 /2024 () //